

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, 13th March, 2018

No. HC.VII-167 (Pt.-III)/2014/1397/A : The following Judicial Officers of Assam are to report for various duties in connection with the 16th All India Meet of State Legal Services Authorities, scheduled to be held on 17th – 18th March, 2018 at Hotel Vivanta by Taj, Khanapara, Guwahati-

Sl. No.	Name	Designation
1.	Shri Nayan Shankar Baruah	Chief Judicial Magistrate, Dibrugarh
2.	Shri Kuntal Sarma Pathak	Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
3.	Shri Kaushik Hazarika	Chief Judicial Magistrate, Bongaigaon
4.	Shri Chandranshu Chaturvedy	Research Officer, Judicial Academy, Assam
5.	Shri Subhrangsu Dhar	Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati
6.	Shri Rafique Ahmed Tapadar	Chief Judicial Magistrate, Kamrup, Amingaon
7.	Shri Ranju Medhi	Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
8.	Shri Nityananda Talukdar	Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
9.	Shri Gautam Daimari	Special Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
10.	Shri Sarfraz Nawaz	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
11.	Smti Anne Baruah	Munsiff-cum-Judicial Magistrate, 1 st Class, Kamrup, Amingaon
12.	Smti Pronami Dutta	Munsiff No.3, Kamrup (M), Guwahati

Shri Nayan Shankar Baruah, Chief Judicial Magistrate, Dibrugarh and Shri Kaushik Hazarika, Chief Judicial Magistrate, Bongaigaon are to report on **14.03.2018 at 10:00 AM** in the Principal Seat, Gauhati High Court.

Other Judicial Officers are to report on **15.03.2018 at 3:30 PM** in the Principal Seat, Gauhati High Court.

By order,
Sd/- Robin Phukan
Registrar General

Memo No. HC.VII-167 (Pt.-III)/2014/1398 - 1411/A dated 13.03.2018
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vigilance / Admn./ Judl. / Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Member Secretary, Assam State Legal Services Authority, Guwahati.
6. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Dibrugarh / Bongaigaon.

He / she is requested to ensure circulation of the Notification amongst the concerned Judicial Officers of his / her respective District accordingly.

7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati
9. The Research Officer, Judicial Academy, Assam.
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
11. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secy. to the Hon'ble Upa- Lokayukta, O/O the Lokayukta, Assam
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar General

13-03-18